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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

Int. A 4/2017 in C.P. (I.B) No. 19/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

VITOL S.A.

V/s.

Asian Natural Resources (India) Ltd. & Ors.

Section of the Companies Act:

Section 60(5)(c) of the Insolvency and

Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION

SIGNATURE

1. MONAAL DAVAWALA

ADVOCATE

APPLICANT

Monad

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<u>ORDER</u>

Learned Advocate Mr. Monaal Davawala present for Applicant. None present for Respondent.

On the request of applicant.

List the matter on 16.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.